

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gontermann Peipers (India) Limited Date of Commencement of Liquidation: 30-04-2021; List of Stakeholders as on Date: 11-11-2021; Name of IP: Mr. Raj Singhania; Process Number: 1; Last 5 digit of registration number: 10367

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		143916		143916				NA
2	Liquidation costs incurred till date		0		0				NA
3	Secured financial creditors	3	2802787234.36	3	2802787234.36				Annexure 3
4	Unsecured financial creditors	1	54872712	1	54872712				Annexure 4
5	Operational creditors (Workmen)	1	268837005	1	268837005				Annexure 5
6	Operational creditors (Employees)	2	147864503	2	147864503				Annexure 6
7	Operational creditors (Government Dues)	2	173645214	2	140172259	33472955			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	43	350141877.21	43	142623945.8	90260703	117257228		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	118956608	4	115019697		3936911		Annexure 9
Total		56	3917249069.57	56	3672321272.1600003	123733658	121194139	0	